

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 23<sup>rd</sup> April 2025 as follows :

<b>Sr No</b>	<b>Date</b>	<b>Sr No</b>	<b>Date</b>
21 to 23	June 11, 2025	59	May 06, 2025
24	May 05, 2025	60 to 67	June 16, 2025
26 to 32	June 11, 2025	68 to 69, 71 to 72	June 17, 2025
33 to 37	June 12, 2025	73	May 05, 2025
38	May 02, 2025	74 to 77	June 17, 2025
39 to 41, 43 to 44	June 12, 2025	78	May 07, 2025
45	April 30, 2025	79 to 81	June 17, 2025
46 to 53	June 13, 2025	82 to 86	June 11, 2025
54	April 28, 2025	87 to 91	June 12, 2025
55 to 56	June 13, 2025	92 to 96	June 13, 2025
57 to 58	June 16, 2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 25<sup>th</sup> day of April, 2025.

By order,

sd/-

**(A. H. Laddhad)**  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

sd/-

**(H. M. Bhosale)**  
Registrar (Judl-I),  
High Court, A.S., Bombay.